

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

SHORT TENDER NOTIFICATION

Sub:- Supply of 31 Nos. of Ultra Violet Boxes (Godrej make-67 Litres capacity) on credit basis – Reg.

ROC.NO. 04 /2021 – STORES

Dt.02.12.2021


Quotations in sealed covers are invited from the Dealers of Godrej Company for supply of “**31 Nos. of Ultra Violet Boxes of 67 Litres capacity**” on credit basis for use of the High Court of Andhra Pradesh.

The intending bidder may submit his/her/its sealed quotation along with the specifications, features and brochure of the Ultra Violet Box of 67 Litres Godrej make to the undersigned superscribing “Quotation for supply of UV Boxes” during office hours i.e. 10.30 a.m. to 5.00 p.m. on or before **10.12.2021** at 2nd Floor of High Court Buildings, Nelapadu, Amaravati-522237, either in person or through post. The quotations received after the said time and date will not be considered.

The intending bidder should mention the basic price and GST or any other tax separately and also warranty period in the quotation and if directed, should demonstrate the Ultra Violet Box at the premises of the High Court of Andhra Pradesh. The successful bidder has to deliver and install the UV boxes at the premises of High Court / residential offices of the Hon’ble Judges as directed by the Registry. Further, the successful Agency has to undertake the repairs, if any, within 12 (twelve) hours of the complaint.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

Amaravati,
DT: 02.12.2021


21/12/21
REGISTRAR (MANAGEMENT)